

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(19) C.P.(IB)-216(MB)/2018

CORAM:

**SHRI M.K. SHRAWAT  
MEMBER (J)**

**SHRI CHANDRA BHAN SINGH  
Member (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **20.11.2019**

NAME OF THE PARTIES: Meridian Metala  
V/s  
Gammon India Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance. Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By consent the matter is adjourned to **09.01.2020**.

Sd/-

**CHANDRA BHAN SINGH  
Member (Technical)**

20.11.2019  
Jd

Sd/-

**M.K. SHRAWAT  
Member (Judicial)**